

Annexure – 7

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 31/08/2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of the claim		Details of the claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer Corporate Ward 4(3), Chennai	Income Tax Department, Govt. of India	18/09/2025	4680426.00	4680426.00	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
				4680426.00	4680426.00	NIL			NIL	NIL	NIL	NIL	

[Signature]

Jitender Kothari
Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP
Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/311226/108764 Valid upto 31/12/2026

